

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/614/2013

Jabalpur, this Wednesday, the 20th day of February, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. U.S. Raikwar, S/o Late Shri H.R. Raikwar, aged about 54 years, R/o 265, Trimurti Nagar, Damoh Naka, Jabalpur (M.P.) 482001.
2. R.R. Barman, S/o Late Shri P.L. Barman, aged about 56 years, R/o A.K. Jawa 3286, Murab Colony, Gwarighat Road, Rampur, Jabalpur (M.P) 482001

-Applicants

(By Advocate – None)

V e r s u s

1. Union of India through the Secretary, Ministry of Defence (Finance), South Block, New Delhi 110001.
2. The Controller General of Defence Accounts, West Block-V, R.K. Puram, New Delhi 110001.
3. Controller Defence Accounts, Ridge Road, Jabalpur (M.P) 482001.
4. The Secretary, Ministry of Personnel, Public Grievances and Pension Department of Personnel and Training (DOPT), North Block, New Delhi 110001.
5. Deputy Controller, Pay and Accounts (ORS), Ridge Road, Jabalpur (M.P) 482001

-Respondents

(By Advocate – Shri S.K. Mishra)

ORDER (ORAL)

By Navin Tandon, AM.

None for the applicant.

2. It is seen that there has been no representation on the part of the applicant on the last eight occasions also, i.e. 03.08.2017, 09.08.2017, 30.10.2017, 29.01.2018, 26.02.2018, 20.06.2018, 18.09.2018 and 14.12.2018. Thus, it appears that the applicant has lost interest in prosecuting this case anymore.

3. Accordingly, the O.A is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-